25th February, 1966, under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

(ii) A statement showing reasons for delay in laying the above notification.

[Placed in Library. See No. LT-6428/66].

(iii) A copy of Government Resolution No. 9(42)-TEX(C)/64 dated the 2nd June, 1966 on the recommendations made in the Powerloom Enquiry Committee Report. [Placed in Library, See No. LT-6429/66].

Shri Hari Vishnu Kamath (Hoshangabad): On what item of the agenda are we now? I am not able to follow.

Mr. Speaker: We are now on Item 10-A. Perhaps, it is not there in your list.

श्री मधु जिनये : इस तरह से नहीं हो सकना है । (Interruptions).

श्री रामेश्वरानन्द : ग्रध्यक्ष महोदय, (Interruptions).

Shri Hari Vishnu Kamath: 1 want to speak on item No. 7.

Mr. Speaker: Yes, he might do that now. But if there is a determined big to see that the proceedings are obstructed, what can I do?

श्री सयु लिसये: गलत कार्यवाही नहीं चल सकती हैं। ग्राप कातून ग्रौर मर्यादा से वाकिफ़ हैं ग्रौर हम भी वाकिफ़ हैं। (Interruptions).

प्राच्यक्ष महोदय : अगर श्री मधु लिमये का मतलब यह है कि जिस कार्यवाही को वह ठीक समझें, वह चले और जिस कार्यवाही को मैं ठीक समझूं, वह नहीं चलेगी और वह सलत है, तो इस को नहीं माना जा सकता है । (Interruptions). श्री मधु लिनये : ग्रध्यक्ष महोदय, ग्राप फ़ैसला दे चुके है । इसको ग्राप कैसे रोक सकते हैं ? क्या उत्तर प्रदेग मैं ग्रादमी नहीं रहते है ? (Interruptions).

ग्रध्यक्ष महोदय : यह सवाल नहीं है। मैंने इन बारे में ग्रपना फ़ैसला दे दिया है।

श्वी मखु लिलयें: ग्रध्यक्ष महोदय,---ब्राध्यक्ष महोदयः श्री मधु लिमये सब बैठ जायें।

र्था मधु लिनयेः ग्राप मेरा निवेदन सनिये।

ग्रध्यक्ष महोदयः मैं नहीं सुन सकता हूं । ग्राप मुझे जान बुझ कर म्राबस्ट्रक्ट न कीजिए ।

श्री मबुलिसयें : ग्राप ने कहा कि ग्राप तय्यों को सुतेंगे ग्रांर फिर ग्राप निर्णय देंगे, लेकिन ग्रब ग्राप बदल गए हैं। (Interruptions).

प्रघ्यक्ष महोदय : यह एक ग्रादत सी हो गई है कि स्पीकर पर चार्ज लगाए जाते हैं। (Interruptions).

श्वी मखु लिमये: चार्ज क्या लगाया गया है?

श्वी रामेश्वरानन्द : अध्यक्ष महोदय . . . (Interruptions).

13.10 hrs.

RE: MOTIONS ROR ADJOURNMENT AND CALLING ATTENTION NOTICES—contd.

SITUATION IN UTTER PRADESH-Contd.

Mr. Speaker: I enquired from the Member....(Interruption).

Shri H. N. Mukerjee: You could hold it over.....(Interruption).

Mr. Speaker: I tried my best. I agreed and said that I would listen to that, but I said simultaneously that I would not listen to others.

फिर दूसरों ने भी जिद् की कि हम भी बोर्लेंगे तो मेरे लिए और कोई चारा नहीं रहता... व्यववान मिस्टर बैनर्जी, ग्राप ख्वामस्वाह [Mr. Speaker]

बावजूद मेरे कहनें के बराबर रुकावट डाल रहे हैं ।... (व्यवघान)...

श्री स॰ मो॰ बनर्जी: ग्राप मुझे निकाल दीजिए। निकालने से मसला हल नहीं होगा।उत्तर प्रदेश की नींव हिल गई है।

ग्रध्यक्ष महोदय: ग्रब ग्राप बाहर चले आद्दए।

श्री बागड़ी: ग्राप इन्सानियत के नाने विचार करें। ग्राप विचार कर के देखो । हम ग्रापकी ग्रवहेलना नहीं करना चाहते ।..

(व्यवधान)

ग्रध्यक्ष महोदयः मिस्टर बैनर्जी, ग्राप बाहर चले जाइए।

श्वी स॰ मो॰ बनर्जीः बाहर जाने के लिए हम यहां नहीं ग्राये हैं ?

ग्रघ्यक्ष महोदयः बनर्जी साहब, मैं कह रहा हूं कि ग्राप बाहर चले जाइए ।

श्री स॰ मो॰ बनर्जी ः बाहर कहां जाऊं ? . . (व्यवधान)

प्रभ्यक्ष महोदय : मैं बनर्जी साहब को नेम करता हूं ग्रौर कहता हूं कि वे इस हाउस की कार्यवाही को मसलहतन रोक रहे हैं ग्रौर बराबर ऐमा कर रहे हैं।

Shri Satya Narayan Sinha: Sir, I beg to move:

"That Shri S. M. Banerjee, a Member of the House, named by the Speaker, be suspended from the service of the House for ten days".

Mr. Speaker: The question is:

"That Shri S. M. Banerjee, a Member of the House, named by the Speaker, be suspended from the service of the House for ten days".

**Not recorded.

C.A.) Those in favour may please say"Aye".

Some hon. Members: Aye.

in U.P. (A.M. &

Mr. Speaker: Those against may please say "No".

श्वी हुकम चन्द कछवायः प्रस्ताव क्या हे?

ग्राप्यक्ष महोदय : प्रस्ताव यह है कि

"That Shri Banerjee be suspended for ten days".

श्री **बागडी** : **

प्रध्यक्ष महोदय : यह रेकार्ड में नहीं लिखा जायेगा ।

I had called for the "Ayes" and the "Noes". I declare that the 'Ayes" have it.

Shri Daji: The "Noes" have it.

Mr. Speaker: Then, let the lobbies be cleared.

Shri Hem Barua (Gauhati): There is high tension in the House. I submit let the House be adjourned for half-an-hour. (Interruptions).

ग्रघ्यक्ष महोदय ः ग्रगर यह इरादा हो कि काम नहीं चलने देना ग्रौर यही तरीका रखना है, तो मेरे लिये ग्रौर कोई चारा नहीं है.... (व्यवधान)

Shrimati Renu Chakravartty: As there is high tension in the House I would beg of you to adjourn the House and call the meeting of the leaders of the Opposition....(Interruptions).

Several hon. Members: No, no..... (Interruptions).

Shri Hem Barua: I propose that the House be adjourned for half-an-hour.

Mr. Speaker: Mr. Hem Barua, even if I adjourn the House and if the same attitude continues, I have to face again the same atmosphere.

Shri Nambiar: It may change. (Interruptions).

Shri Raghunath Singh (Varanasi): No adjournment.

Shri Hem Barua: You may adjourn the House and call a meeting of the leaders of the Opposition in your chamber.

Shri Nambiar: That is a good suggestion.

Shri Tyagi: If my friends on the other side also feel that we can carry on the proceedings of the House in an orderly manner, I would suggest that instead of adjourning the House, we might withdraw the motion.

Several hon. Members: No, no.

Shri Nambiar: That is a very good suggestion.

Shri Tyagi: If they want the dignity of the Chair to be maintained and the dignity of the House to be maintained, my appeal is, let us all unite and carry on the proceedings of the House in an orderly way.

Shri Satya Narayan Sinha: I don't understand why some Members are anxious to suggest that the House should be adjourned for half-an-hour Let me be very frank. There is no change in the attitude of my friend, Mr. Banerjee... (Interruptions).

Shri S. M. Banerjee: My name has been mentioned. Kindly hear me. I want a personal clarification.... (Interruptions).

Shri A. K. Gopalan: Is there any change in the attitude of the Government? I want to know whether the Government is going to change its attitude. Does the Government want here lathi-charge and firing? Is this the way the Government wants to go on by naming the Members and sending them out and forcing them to go out? Do they want lathi-charge or firing inside the Parliament.... (Interruptions).

Mr. Speaker: Mr. Gopalan has said certain things, that there is no change in the attitude of the Government, whether the Government wants lathicharge or firing here and all that. I am very much distressed to listen to all that.

Shri A. K. Gopalan: We are all distressed. That is why we say it...... (Interruptions).

Shri Umanath (Pudukkottai): People are being shot down by this Government . . . (Interruptions).

Shri A. K. Gopalan: Parliament cannot protect the rights of the people outside when the people are being shot at. I don't understand this.

Mr. Speaker: If they have made up their mind to proceed in this manner.....

Shri A. K. Gopalan: I want the Chair to understand it. In the last 14 years, I have never said a word like that. What is that I have said which distresses you now? I can't understand this.

Mr. Speaker: If he had heard me upto the end, probably, he would not have felt agitated. He did not raise any objection or remonstrate with Mr. Banerjee when he has been using such language which ought not to have been used in respect of the Speaker, in respect of the House, in respect of everything.

Several hon. Members: Shame!

Mr. Speaker: No Member, not one out of the Opposition—I am very constrained to say that—just asked Mr. Banerjee to be moderate in that respect.

Shri Surendranath Dwivedy: He is an Independent Member....(Interruptions).

Mr. Speaker: The Opposition is there; they are all determined and I have been getting challenges that they would not allow him to go out. Those challenges are there. They would all unite in that respect. But not one of them even said a word to him.

Shri Surendranath Dwivedy: It is not correct that we are all united in this that we will not obey the Chair. This is a very grave charged that you are making. It is very difficult to function in Parliament....if things go on in this manner. But, I must say, we have come here as people's representatives to discharge our duty. The Government is creating difficulties in this country. We must evolve a procedure to discuss these matters. Here, the emotions are being worked up. For certain reasons, the Members want something to be discussed here. You, Sir, in your wisdom has disallowed the adjournment motion. Now the question is whether some forum should be available for the discussion of this very urgent matter. They want that this should be discussed in your chamber. Why not you agree to this proposals? Nobody aproves of the disobedience of the Chair to the extent that the House should be held to ransom and that no work should be done. I do not think, because we sit silent here, it should be presumed that we approve of all that is happening. That will be an unfair charge against us.

Mr. Speaker: I am glad to near that.

Shri U. M. Trivedi: I have felt it that I have kept quite. My party has already been instructed even in this matter which I did not disclose to you at the cost of some propaganda being carried out.

I am with you, Sir, in this respect. We are not going to tolerate this. The only question that arises in my mind is that if the adjournment motion had been allowed, it would have been welcome. But since you have, in your wisdom, disallowed the adjournment motion, the decorum of the House has got to be maintained. I have not for once risen in my seat against the orders of the Chair. But at the same time I do feel it that some Members who work themselves up like this must be treated in such a manner that they should not get an oportunity of working themselves up to the detriment of decorum of the House.

Shri Ranga (Chittoor): I very much regret for all this excitement and trouble that is caused to you.... (Interruptions).

श्री रामसेक यादव : उनको गोली मारी जाती है, गला पकड़ा जाता है, डंडों से पीटा जाता है और प्राप डीसेन्सी और डेकोरम की बात करते हैं। उत्तर प्रदेश में मुझे घसीटा गया, गाली दी गई, लोग भूखों मर रहे हैं, गोलियां चल रही हैं और डीसेन्सी और डेकोरम को बात करते हैं, मुझे ताज्जब है।

श्री बागड़ीः वस्तर वाले मामले में कहां गये थे रंगा साहब ।

Shri Ranga: I am sorry you felt it necessary to bring us all into this.. (Interruptions)

Mr. Speaker: I did not.

Shri Ranga: You were so much worried and troubled that you did it. I did not wish to come into this at all because so far as Mr. Banerjee is concerned, he does not seem to belong to any political party. Then in regard to the other members, each party has got to be held responsible for the behaviour (*Interruptions*) on'y of its members. You have not chosen till now to change the earlier decision given by your predecessor with the result that there is no recognised party in opposition to lead the opposition.

Thirdly (Interruptions) here is a Government..(Interruptions)

Each party functions for itself.... (Interruptions)

C.A.)

I do not wish to say anything more. I would only say that we dissociate ourselves from all the unseem.y things that have happened here. (Interruption).

श्री रामेक्वरानन्द ग्रध्यक महोदय, मेरा व्यवस्था का प्रश्न है।....(व्यवचान)

Shri H. N. Mukerjee: We have tried to proceed in a most seemly possible way. What has worried me, however, is-and I have tried to convey to you in spite of the pandemonium-that this matter has affected the emotions of the people, particularly the members of Uttar Pradesh and more particularly those members who have recently seen the inside of the Congress jail in Uttar Pradesh and who have shared the agony of the peop'e of Uttar Pradesh and all that kind of thing. That benig there, emotions have been aroused. I have been trying all the time to say that this maiter ought to have been anticipated by the House and dealt with in such a manner that we could proceed with the whole position harmoniously. We have not succeeded in doing so and that is why even at this late point of time what I suggest is that, allowing for certain defau ts which have taken place on account of certain emotional exuberance on the part of certain members which is understandable in such situations.. (Interruptions)

After all, we are all members and we have the same right as anybody else.

People who are aggrieved come into the picture and then they present a statement of facts which the Government chooses to contradict. Then the position arises in the minds of all honest members that this matter has got to be thrashed out somewhere or the other. That is why I thought that there could perhaps be a kind of informal discussion, where Government also would be represented, in your presence and where certain other facts could also be brought into the picture and then the whole matter could

be brought up again before the House. but that has gone by the board. The result has been that all kinds of incidents have taken place. We want to recover the situation. We do not want to see a bad situation growing to worse. Government ought to know very well that not only in Uttar Pradesh but in so many other States things are happening which should not take place. We ought to exercise our intelligence and wisdom, if we have any, to postpone this downward drift. In order to do that, what is necessary is an imaginative approach which Government completely lacks and that is why from outside provocations take place. When you-perhaps you think better of it nowthought that all of us were agreeing with a certain reflection upon you, that was quite unwarranted. We never made a reflection upon you. All our anger is concentrated on the government and that is why all these incidents take place.

Mr. Speaker: When I announced the decision, there were shouts of "Shame, Shame". (Interruptions)

Mr. Mukerjee should be allowed to finish. He was on his legs. I only reminded him that as soon as I announced my decision, there were shouts of "Shame, Shame". Nowhere was the Government in the picture. (Interruptions) Nowhere was the Government in the picture at that time.

Mr. Mukerjee what does he propose now?

Shri H. N. Mukerjee: I want that you, in your wisdom, evolve a method by which this kind of thing can be avoided. If you think that it can be done at the heat of the moment when certain things have taken place, then, of course, I am very sorry about it. I would like that you adjorn the House for a while, for an hour or so. (Interruptions)

श्री रामेइवरानन्द : ग्रघ्यक्ष महोदय, मेरा व्यवस्था का सवाल है । allow me to say a few words.

Shri Satya Narayan Sinha: Let us understand what is the purpose of adjournment. (Interruptions) Please

Mr. Mukerjee has said that all his anger is directed against this Government. In this particular case what has happened? I hope the hon. members, the Opposition also, would calmly consider over it. The adjournment notice was there. You allowed discussion on it. My friend, Mr. Mukerjee, suggested that no decision should be taken today and you should not give your ruling today. Immediately I agreed, but the other friends did not agree. Therefore, the who'e thing went on for one hour. (Interruptions) After that, you have given your decision. After your decision was announced, we have nothing to do. If you had decided against us, we would have welcomed it, we would have agreed to it. (Interruptions)

Let me correct myself. We would have obeyed your ruling and, therefore, we would have no grievance. In this heat, one certain'y does not know what one talks. (Interruptions)

You gave the ruling. The ruling was there. They shouted "Sharre, Shame". After that, they did not allow the proceedings to go on. You asked them to go out for the day. They did not obey. Then you named. According to the procedure, all these things have happened. Then I suggested that he should be expelled for ten days. That thing is before the House. What is the use of adjourning? (Interruptions)

डा० राम मनोहर लोहिया ः ग्रघ्यक्ष महोदय, यह केवल बैनर्जी साहब के जाने या न जाने का मामला नहीं है । कोई एक तफसील की बात को यह सदन न पकड़े। बुनियादी बात जो कि उत्तर प्रदेश के मामले में

श्री रघुनाथ सिंह : यह सारा उपदेश हमी लोग सूनने के वास्ते हैं । सारा उपदेश हम लोगों के वास्ते ही है ?

There is a motion before the House. We should take the vote of the House.

म्राध्यक्ष महोदय : डा० लोहिया साहब, मैं आपसे कहता हं, आप बैठ जाइए ।

श्री रघन थ सिंह : पर उपदेश कुशल बहतेरे ।

मध्यक्ष महोदय : जो रिजोल्युशन सामने है जाब्ते के तौर पर उसे मुझे पेश करना है ।

श्री रामेइत्ररानन्द : मैं एक व्यवस्था का प्रश्न उठाना चाहता हं ।

डा० राम मनोहर लोहिया : आप ने मुझे बोलने ही नहीं दिया ग्रीर इस झंड के चिल्लाने से मैं बैठ जाऊं.....

ग्र यक्ष महोदय : ग्राप मेरी बात सून लीजिए। बाद में मैं श्राप को इजाजत दे दूंगा। यह हाउस इन पिछले 18 सालों में पहली दफ़ा एक हिस्टी क्रियेट कर रहा है, जो पत्ले कभी नहीं हुग्रा....(य्यदघान)

If even I am not allowed to have a say, I will have to put it to the vote.

डा० राम मनोहर लोहिया : श्रघ्यक्ष महोदय, श्रापने मुझ से कहा था कि श्राप मझे बोलने देंगे ।

ग्रध्यक्ष महोदय : ग्राप मुझे ही नहीं बोलने देते ।

डा० राम मनोहर लोहिया : ग्रगर दूसरे ग्रापको नहीं बोलने देते, तो मैं क्या करूं। मैंने कभी एक सेकण्ड के लिये श्रापको नहीं रोका है, इसलिये श्राप मझे क्यों रोक रहे हैं । ... (ध्यवधान) किन मैं इनके कहने से रगिज नहीं बैठूगा।

म्राध्यक्ष महोदय : लोहिया साहव, म्राप क्या कहना चाहते हैं ?

डा० राम मनोहर लोहिया : मैं ग्राप से यह कहना चाहता हूं कि इस समय पूर देश में ग्रौर खास तोर से उत्तर प्रदेश में कानून ग्रौर राज्य नहीं रह गया है ।

मध्यक्ष महोदय : इस में जाने की जरूरत नहीं है ।

डा॰ राम मनोहर लोहिया : ग्राप इस में भी कानून का इस्तेमाल करना चाहते हैं । (व्यववान) एक बात की तरफ़ घ्यान दीजिये, ग्राध्यक्ष महोदय, जो लोग गोली चलाते हैं, ग्रागर उनको चिल्लाने का मौका भी दे देंगे, तो इसके खतरनाक नतीजे हुग्रा करेंगे । वह लोग चिल्लाते हैं जो मारे जाते हैं, इधर वाले लोग पीटे जाते हैं लाऽियों से, बन्दूक की गोलियों से, ऐसी स्थिति में हमारा चिल्लाना स्वाभाविक है, लेकिन वे तो गोलियां भी चलाते हैं ग्रीर साथ साथ चिल्लाना भी चहते हैं, ये नये तरीके के जानवर पैदा हुए हैं, जो चिल्लाते भी हैं ।

म्राच्यक्ष महोदय : अब आप बैठ जाइये ।

Shri S. N. Chaturvedi (Firozabad); How can he speak on the adjournment motion?

डा॰ राम मतोहर लोहियाः मैं श्रापसे श्रर्जं करूंगा कि इस कार्यवाही को श्रागे मत बढ़ाइये । श्राप प्रस्ताव को पास कराते हैं या

Division No. 1]

Abdul Rashid, Bakshi Achal Singh, Shri Achuthan, Shri Akkamma Devi, Shrimati Alagesan, Shri Ankineedu, Shri Azad, Shri Bhagwat Jha Baounath Singh, Shri Bakliwal, Shri Bal Krishna Singh, Shri Banerjee, Dr. R. Barkataki, Shrimati Renuka Barman, Shri P. C. Basappa, Shri Baswant, Shri Bhagat, Shri B. R. Bhagvati, Shri

AYES

Bhakt Darshan, Shri Bhatkar, Shri Bhattacharyya, Shri C. K. Bist, Shri J. B. S. Borooah, Shri P. C. Brajeshwar Prasad, Shri Brij Basi Lal, Shri Brij Raj Singh-Kotah, Shri Chakraverti, Shri P. R. Chanda, Shrimati Jyotana Chandriki, Shri Chaturvedi, Shri S. N. Chaudhry, Shri Chandramani Lal Chaudhuri, Shri D. S. Chaudhuri, Shrimati Kamala Chaudhuri, Shri Sachindra Chavan, Shri D. R. Chavan, Shri Y. B.

फेल कराते हैं, लेकिन भ्रच्छी तरह से समझ कर रखिये कि मुझ जैसे लोगों को इस तरह से किसी पर बल प्रयोग देखना कभी भी नही सुहायेगा, यह मैं निश्चित प्रापसे कहे देता हूं।

ग्नध्यकामहोदयः यह तो पहले भी मुझे चेलेन्ज मिला है। ग्रव ग्राप बैठ जाइये। (व्यवधान) ग्रगर हमारे बैनर्जी साहव रिग्रेट एक्सप्रेस कर दें हाउस में......(व्यवधान)

श्री स॰ मो॰ बनर्जी : किस चीज का रिग्रेट चाहते हैं, मैंने कौन से शब्द कहे हैं ?

म्राध्यक्ष महोदय : मैंने कई दफा कहा है, इस में चेलेंज करना था ग्रौर ग्रव फिर दोवारा कहूंगा तो 25 मिनट लगेंगे ; Every hon. Member to be in his own seat. The question is:

Shri M. N. Swamy (Ongole): We do not participate in it.

Mr. Speaker: Now, the question is:

"That Shri S. M. Banerjee, a Member of the House, named by the Speaker, be suspended from the Service of the House for ten days."

Lok Sabha divided

[13 45 hrs

Chavda, Shrimati Johraben Dafie, Shri Daljit Singh, Shri Das, Shri B. K. Dass, Shri C. Deo, Shri P. K. Desai, Shri Morarji Deshmukh, Shri B. D. Deshmukh, Shrimati Vimala Dey, Shri S. K. Dhuleshwar Meena, Shri Dighe, Shri Dinesh Singh, Shri Dixit, Shri G. N. Dorai, Shri Kasinatha Dubey, Shri R. G.

Menon, Shri Govinda

in U.P. (A.M. &) C.A.)

Dwivedi, Shri M. J., ^uirodia, Shri Gahmari, Shri Gajraj Singh Rao, Shri Ganapati Ram, Shri Gandhi, Shri V. B. Ghosh, Shri Atulya Ghosh, Shri N. R. Goni, Shri Abdul Ghani Gowdh, Shri Veeranna Guha, Shri A. C. Gupta, Shri Shiv Charan Hajarnavis, Shri Haq, Shri M. M. Hazarika, Shri J. N. Heda, Shri Hem Raj Shri Himmatsinhji, Shri Iqbal Singh, Shri Jadhav, Shri M. L. Jadhav, Shri Tulshidas Jamunadevi, Shrimati Jedhe, Shri Jha, Shri Yogendra Joshi, Shri A. C. Joshi, Shrimati Subhadra Jyotishi, Shri J. P. Kabir, Shri Humayun Keishing, Shri Rishang Khadilkar, Shri Khan, Dr. P. N. Khanna, Shri Mchr Chand Kindar Lal, Shri Kisan Veer, Shri Kotoki, Shri Liladhar Koujalgi, Shri H. V. Kripa Shankar, Shri Kureel, Shri B. N. Lahtan Chaudhry, Shri Lakshmikanthamma, Shrimati Laskar, Shri N. R. Laxmi Bai, Shrimati Lonikar, Shri Mahadeva Prasad, Dr. Muimoona Sultan, Shrimati Majithia, Shri Malaviya, Shri K. D. Mallick, Shri Rama Chandra Manaen, Shri Mandal, Shri J. Maniyangadan, Shri Mantri, Shri D.D. Marandi, Shri Masani, Shri N. R. Masuriya Din, Shri Mathur, Shri Harish Chandra Mathur, Shri Shiv Charan Mehrotra, Shri Braj Bihari Mehta, Shri Jashvant Mengi, Shri Gopel Datt

Minimata, Shrimati Mirza, Shri Bakar Ali Mishra, Shri Bibhuti Mishra, Shri M. P. Misra, Shri Bibudhendra Misra, Shri Mahesh Dutta Misra, Shri Shyam Dhar Mohammad Yusuf, Shri Mohanty, Shri Gokulananda Mohsin, Shri Morarka, Shri More, Shri K. L. Mukerjee, Shrimati Sharda Murti, Shri M. S. Muthiah, Shri Naidu, Shri V. G. Naik, Shri D. J. Naskar, Shri P. S. Nayak, Shri Mohan Niranjan Lal, Shri Oza, Shri Paliwal, Shri Pande, Shri K. N. Pandey, Shri R. S. Pandey, Shri Vishwa Nath Panna Lal, Shri Pant, Shri K. C. Paramasivan, Shri Parashar, Shri Patel, Shri Chhotubhai Patel, Shri N. N. Patel, Shri P. R. Patel, Shri Rajeshwar Patil, Shri D. S. Patil, Shri J. S. Patil, Shri M. B. Patil, Shri S. K. Patil, Shri T. A. Patnaik, Shri B. C. Pattabhi Raman, Shri C. R. Prabhakar, Shri Naval Pratap Singh, Shri Raghunath Singh, Shri Rai, Shrimati Sahodra Bai Raj Bahadur, Shri Raja, Shri C. R. Rajdeo Singh, Shri Ram, Shri T. Rarr Sewak, Shri Ram Swarup, Shri Ramakrishna, Shri P. R. Ramanathan Chettiar, Shri R. Remaswamy, Shri V. K. Ramdhani Das, Shri Ramshekhar Prasad Singh, Shri Rananjai Singh, Shri Rane, Shri Rantit Singh, Shri

Rao, Shri Jaganatha Rao, Dr. K. L. Rao, Shri Muthyal Reo, Shri Ramapathi Rao, Shri Rameshwar Rao, Shri Thirumala Rattan Lal, Shri Raut, Shri Bhola Rawandale, Shri Ray, Shrimati Renuka Reddi, Dr. B. Gopala Reddiar, Shri Reddy, Shri Linga Reddy, Shri Ramakrishna Reddy, Shri S. render Reddy, Shrimati Yashoda Roy, Shri Bishwanath Saha, Dr. S. K. Sahu, Shri Rameshwar Saigal, Shri A. S. Samanta, Shri S. C. Samnani, Shri Sarji Rerji, Shri Saraf, Shri Sham Lal Satyabhama Devi, Shrimati Scindia, Shrimati Vijaya Raje Sen, Shri P. G. Shah, Shri Manabendra Shah, Shri Manubhai Shah, Shrimati Jayaben Shakuntala Devi, Shrimati Sham Nath, Shri Shankaraiya, Shri Sharma, Shri A. P. Sharma, Shri D. C. Shastri, Shri Ramanand Sheo Narain, Shri Shinde, Shri Shree Narayan Das, Shri Shukla, Shri Vidya Charan Shyam Kumari Devi, Shrimati Siddiah, Shri Sidheshwar Prasad, Shri Singh, Shri D. N. Singh, Shri K. K. Singha, Shri G. K. Sinha, Shri Satya Narayan Sinhasan Singh, Shri Snatak, Shri Nardeo Subbaraman, Shri Subramaniam, Shri C. Subramannyam, Shri T. Sumat Prasad, Shri Sunder Lal, Shri Swamy, Shri M. P. Swaran Singh, Shri Tan Singh, Shri Tantia, Shri Rameshwar Thengal, Shri Nallakoya

Uikey, Shri Upadhyaya, Shri Shiva Dutt Valvi, Shri Varma, Shri Ravindra Veerabasappa, Shri Veerapa, Shri Verma, Shri Balgovind

NOES

Ja;iivan Ram, Shri Lakhan Das, Shri Ram Singh, Shri

Shri

Shrimati Renu Chakravartty: The leaders of the various groups have not stood up for one of our colleagues being removed. How could he possibly be removed?

Mr. Speaker: Now I am taking the vote.

Shrimati Renu Chakravartty: I do not want that any of our colleagues should be removed.

Mr. Speaker: The result of the division is: *Ayes-251; Noes-4. The motion is carried.

The motion was adopted.

श्री ब।गड़ी : आपने न लाबी क्लियर करने को कहा, न ग्रपनी जगह पर जाने को कहा, ग्रीर बटन दबवा दिये ।

Some hon. Members: Shame, shame.

Mr. Speaker: I am now asking Shri Banerjce to go out.

Shri Mohammad Elias (Howrah): We will not allow him to be removed.. (*Interruption*). We will not allow you to spoil the Chair of the Speaker.

Mr. Speaker: Shri Elias has said that he would not allow . . . (Interruption).

Shrimati Renu Chakravartty: Do not again try to push out somebody else ... (Interruption). C.A.) Verma, Shri K. K. Vidyalankar, Shri A. N. Virbhadra Singh, Shri Wadiwa, Shri Wasnik, Shri Balkrishna Yadava, Shri N. P. Yadava, Shri R. P.

Soy, Shii h. C.

Mr. Speaker: What remedy have I got if I am charged that I am not fit for this Chair . . . (*Interruption*)?

Shri H. N. Mukerjee: Whatever the provocation be, if this continues, it wil make matters worse. If you do not bring a human approach to bear upon this problem and a real understanding of human approach. then everyone of us should say goodbye to public life and get out of it. Are you or are you not aware of how Parliament functions? You have seen the provocations; you have seen incidents taking place automatically, spontaneously and all the rest of it. You see the kind of indignation which has arisen in the minds of so many of the Members. However we try to control ourselves and act according to the best canons of parliamentary propriety, there are certain human limits. The Government says, "Do not adjourn the House; that would be an admission of defeat". Defeat or victory, let us have а human conduct of Parliament. That is what we want . . . (Interruption).

Shri Satya Narayan Sinha: May I make a submission to you that the House be adjourned for an hour?

Mr. Speaker: The House stands adjourned to meet again at 3 o'clock.

13.50 hrs.

The Lok Sabha then adjourned till Fifteen Hours of the Clock.

•Dr. L. M. Singhvi also wanted to vote for "Ayes"—vide his letter dated 25-7-66.